

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.2590
TO BE ANSWERED ON 27.12.2018

Evaluation of NRDWP

2590. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the National Rural Drinking Water Programme (NRDWP) had achieved its target during the last five years;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor along with the details of target set and achieved during the last five years;
- (d) the details of funds allocated and utilised thereon, State/UTs-wise; and
- (e) the other steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) to (c) Rural drinking water supply is a state subject. However, under National Rural Drinking Water Programme (NRDWP), this Ministry provides technical & financial assistance to states to improve the coverage of safe drinking water in rural areas. Coverage of safe drinking water is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litre per capita per day (lpcd) safe drinking water), Partially Covered habitations (i.e. getting less than 40 lpcd) and Quality Affected habitations (i.e. containing chemical contaminant). As per Integrated Management Information System (IMIS) of the Ministry, the Fully Covered / Partially Covered / Quality Affected status is given below:

Coverage of habitations (in %) as on	Fully Covered	Partially Covered	Quality Affected
01.04.2014	73.66	21.71	4.63
01.04.2018	79.43	16.90	3.67

(d) State / UT-wise details of funds allocated (i.e. released) and utilised during last five years is at Annexure.

(e) This Ministry has restructured NRDWP to make it more competitive, outcome based and result oriented wherein focus is on providing Piped Water Supply to all rural households. Ministry of Finance, Govt of India releases grants to the States for Gram Panchayats on the recommendations made by 14th Finance Commission (F.C.) for various specified basic services which includes water supply. Further, on 14th Finance Commission, enhanced devolution of funds (from 32% to 42%) to States has been made and the states have been advised by this Ministry to utilize the same for improving drinking water supply in rural areas. These funds can be used for creation of new schemes as well of O&M of existing schemes.

Annexure

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Q. No – 2590 due for reply on 27.12.2018(Amount in Rs crore)											
	F Y	2013-14		2014-15		2015-16		2016-17		2017-18	
S.No.	State	Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure
1	ANDAMAN & NICOBAR	0.09	0.64	0.81	0.43	0.16	0	0.22	0	0	0
2	ANDHRA PRADESH	631.52	662.4	369.65	418.96	170.05	190.6	204	157.38	233.09	267.03
3	ARUNACHAL PRADESH	220.32	213.97	86.83	96.5	65.4	66.23	92.84	95.71	63.08	62.93
4	ASSAM	524.97	634.19	585.32	586.83	277.58	216.19	348.06	203.09	474.8	387.2
5	BIHAR	348.94	307.43	399.11	381.9	202.73	295.38	373.81	473.29	355.6	216.21
6	CHHATTISGARH	135.2	172.38	150.74	173.08	60.83	64.64	84.28	65.66	49.84	49.89
7	GOA	0	2.22	0	0	1.66	0	1.19	3.35	0	1.83
8	GUJARAT	515.07	627.95	405.58	491.44	229.46	265.75	278.5	265.16	290.86	315.14
9	HARYANA	229.52	301	272.93	228.82	122.65	149.07	111.53	114.2	88.82	87.34
10	HIMACHAL PRADESH	118.81	141.66	120.89	119.21	58.77	65.29	83.31	64.73	101.85	129.42
11	JAMMU & KASHMIR	414.82	499.79	454.41	458.03	192.12	202.72	225.14	219.94	325.33	344.86
12	JHARKHAND	253.28	277.87	175.18	206.64	132.09	133.7	131.74	157.89	209.09	171.47
13	KARNATAKA	897.29	921.65	546.1	620.64	278.08	349.52	343.72	339.83	365.81	272.77
14	KERALA	212.04	265.1	124.1	131.86	48.05	64.45	75.22	74.21	95.16	95.53
15	MADHYA PRADESH	474.95	483.98	440.18	399.94	193.73	381.15	232.26	212.48	135.51	163.35
16	MAHARASHTRA	690.27	657.46	748.23	901.96	330.88	567.02	404.45	412.32	282.47	187.84
17	MANIPUR	55.3	57.17	88.54	92.25	27.92	43.44	39.38	18.87	66.25	68.3
18	MEGHALAYA	103.4	115.72	54.5	65.98	31.24	30.92	40.42	49.29	85.91	87.37
19	MIZORAM	44.89	39.05	34.5	44.35	17.32	23.16	24.49	24.82	46.1	25.93
20	NAGALAND	56.42	47.73	96.44	81.45	34.53	61.9	36.84	36.2	17.88	18.77
21	ODISHA	300.17	280.01	230.67	266.87	103.19	163.61	134.96	100.14	83.59	93.48
22	PUDUCHERRY	0.06	0	0	0	0	0	0.29	0	0	0
23	PUNJAB	147.95	159.05	97.38	90.23	42.79	36.57	51.89	53.56	173.29	103.64
24	RAJASTHAN	1,332.49	1,570.87	1,304.64	1,386.70	526.75	480.21	1,072.92	681.21	714.24	728.81
25	SIKKIM	26.56	46.33	31.7	32.02	12.05	12.49	19.42	15.21	17.51	11.6
26	TAMIL NADU	356.11	516.08	382.46	409.61	150.35	154.12	174.68	175.08	185.1	191.4
27	TELANGANA			212.24	189.25	97.71	106.42	133.09	111.89	843.56	592.47
28	TRIPURA	89.93	94.19	68.31	64.81	31.68	39.97	43.73	38.73	83.93	42.77
29	UTTAR PRADESH	804.92	858.5	1,029.22	1,146.18	490.31	646.46	621.95	639.54	472.52	616.77
30	UTTARAKHAND	73.53	129.31	111.48	127.15	60.06	98.18	71.86	99.69	110.28	138.2
31	WEST BENGAL	485.83	757.11	431.09	464.28	216.85	288.75	418.97	423.68	996.68	599.45
	Total	9,544.65	10,840.81	9,053.23	9,677.37	4,206.99	5,197.91	5,875.16	5,327.15	6,968.15	6,071.77

(source: format D-1)